

C O N T E N T S

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No.8, Thursday, December 1, 2011/ Agrahayana 10, 1933(Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Thursday, December 1, 2011/ Agrayana 10, 1933(Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

OBITUARY REFERENCE

MADAM SPEAKER: Hon. Members, I have to inform the House of the sad demise of our former colleague Shri Harish Kumar Gangawar.

Shri Harish Kumar Gangawar was a Member of the Seventh Lok Sabha from 1980 to 1984, representing the Pilibhit parliamentary constituency of Uttar Pradesh.

Shri Gangawar was a Member of the Uttar Pradesh Legislative Assembly for five terms. He also served as Cabinet Minister in the Government of Uttar Pradesh from January to June 1991.

Shri Gangawar was a member of the Committee on Subordinate Legislation during the Seventh Lok Sabha.

An advocate by profession, Shri Gangawar took special interest in the cooperative movement. He served as the Director, Sugarcane Cooperative Society, Bareilly.

A committed social and political worker, Shri Gangawar strove for the welfare of the poor, downtrodden and the deprived sections of the society and worked untiringly to solve their problems.

Shri Harish Kumar Gangawar passed away on 26 November, 2011 at Bareilly at the age of 81.

We deeply mourn the loss of our friend and I am sure the House would join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to memory of the departed.

11.01 hrs.

The Members then stood in silence for a short while

11.02 hrs.

REFERENCE BY THE SPEAKER

World AIDS Day

MADAM SPEAKER: Hon. Members, as you are all aware today is World AIDS Day, a day dedicated to raising awareness about the AIDS pandemic among people.

As per estimates, there are more than 34 million people living with HIV/AIDS and about 25 million people have died of AIDS worldwide since the first cases were reported in 1981. Eradication of AIDS still remains one of the toughest challenges for mankind.

Let us, on this occasion, resolve to augment our efforts for containing this dreaded disease by generating awareness among people and more importantly by lending a helping hand to those who are suffering.

MADAM SPEAKER: Now, we will take up Question Hour. Shri Khagen Das.

... (*Interruptions*)

11.03 hrs

At this stage, Shri Narahari Mahato, Shri Ramesh Rathod, Shri Ghanshyam Anuragi, Shri P. Karunakaran, Shri Anto Antony, Shri O.S. Manian and some other hon. Members came and stood on the floor near the Table.

MADAM SPEAKER: Let us run the Question Hour.

... (*Interruptions*)

MADAM SPEAKER: Shri Khagen Das, please ask your question.

... (*Interruptions*)

MADAM SPEAKER: Hon. Minister may read the answer.

... (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 12 noon.

11.04 hrs

*The Lok Sabha then adjourned till Twelve
of the Clock.*

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

MR. DEPUTY-SPEAKER: Now, Papers to be laid on the Table. Shri Virbhadra Singh.

... (*Interruptions*)

12.0 ½ hrs

At this stage, Shri Ghanshyam Anuragi, Shri Narahari Mahato, Shri O.S. Manian and some other hon. Members came and stood on the floor near the Table

... (*Interruptions*)

12.01 hrs.**PAPERS LAID ON THE TABLE**

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Process and Product Development Centre (Technology Development Centre), Agra, for the year 2010-2011, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Process and Product Development Centre (Technology Development Centre), Agra, for the year 2010-2011.
- (Placed in Library, See No. LT 5349/15/11)
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Tool Design, Hyderabad, for the year 2010-2011.
- (Placed in Library, See No. LT 5350/15/11)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indo German Tool Room, Ahmedabad, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo German Tool Room, Ahmedabad, for the year 2010-2011.
- (Placed in Library, See No. LT 5351/15/11)
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Kolkata, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room and Training Centre, Kolkata, for the year 2010-2011.
- (Placed in Library, See No. LT 5352/15/11)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments (Technology Development Centre), Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Design of Electrical Measuring Instruments (Technology Development Centre), Mumbai, for the year 2010-2011.
- (Placed in Library, See No. LT 5353/15/11)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre (Technology Development Centre), Nainital, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Electronics Service and Training Centre (Technology Development Centre), Nainital, for the year 2010-2011.

(Placed in Library, See No. LT 5354/15/11)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indo German Tool Room, Aurangabad, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo German Tool Room, Aurangabad, for the year 2010-2011.

(Placed in Library, See No. LT 5355/15/11)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indo Danish Tool Room , Jamshedpur, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo Danish Tool Room, Jamshedpur, for the year 2010-2011.

(Placed in Library, See No. LT 5356/15/11)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room, Ludhiana, for the year 2010-2011.
- (Placed in Library, See No. LT 5357/15/11)
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Indore, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo-German Tool Room, Indore, for the year 2010-2011.
- (Placed in Library, See No. LT 5358/15/11)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Bhubaneswar, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room and Training Centre, Bhubaneswar, for the year 2010-2011.
- (Placed in Library, See No. LT 5359/15/11)
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hand Tools, Jalandhar, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Hand Tools, Jalandhar, for the year 2010-2011.
- (Placed in Library, See No. LT 5360/15/11)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Guwahati, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tool Room and Training Centre, Guwahati, for the year 2010-2011.

(Placed in Library, See No. LT 5361/15/11)

... (*Interruptions*)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5362/15/11)

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(1) (i) Statement regarding Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2010-2011.

- (ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library, See No. LT 5363/15/11)
- (2) (i) Statement regarding Review by the Government of the working of the Fertilisers and Chemicals Tranvancore Limited, Cochin, for the year 2010-2011.
- (ii) Annual Report of the Fertilisers and Chemicals Tranvancore Limited, Cochin, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library, See No. LT 5364/15/11)
- (3) (i) Statement regarding Review by the Government of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library, See No. LT 5365/15/11)
- (4) (i) Statement regarding Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2010-2011.
- (ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library, See No. LT 5366/15/11)

(5) (i) Statement regarding Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2010-2011.

(ii) Annual Report of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5367/15/11)

(6) (i) Statement regarding Review by the Government of the working of the Projects and Development India Limited, Noida, for the year 2010-2011.

(ii) Annual Report of the Projects and Development India Limited, Noida, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5368/15/11)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): On behalf of Shri K.H. Muniyappa, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5369/15/11)

(b) (i) Review by the Government of the working of the RITES Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the RITES Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5370/15/11)

(c) (i) Review by the Government of the working of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2009-2010.

(ii) Annual Report of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (c) of (1) above.

(Placed in Library, See No. LT 5371/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5372/15/11)

(5) A copy each of the following Notifications (Hindi and English versions) under Section 199 of the Railway Act, 1989:-

- (i) The Calcutta Metro Railway General (Amendment) Rules, 2011 published in the Notification No. G.S.R. 704(E) in Gazette of India dated the 21st September, 2011.
- (ii) The Indian Railways (Open Lines) General (Amendment) Rules, 2011 published in the Notification No. G.S.R. 705(E) in Gazette of India dated the 21st September, 2011.

(Placed in Library, See No. LT 5373/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Balmer Lawrie and Company Limited, Kolkata, for the year 2010-2011.
- (ii) Annual Report of the Balmer Lawrie and Company Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5374/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Competition Commission of India, New Delhi, for the year 2010-2011, under sub-sections (2) & (3) of Section 53 of the Competition Act, 2002.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Competition Commission of India, New Delhi, for the year 2010-2011, together with Audit Report thereon.

(Placed in Library, See No. LT 5375/15/11)

12.01 ½ hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
22nd Report**

SHRI UDAY SINGH (PURNEA): I beg to present the Twenty-second Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

... (*Interruptions*)

12.02 hrs.

MATTERS UNDER RULE 377*

MR. DEPUTY-SPEAKER: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Hon. Members, who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over slips at the Table of the House immediately as per the past practice.

(i)Need to fix the remunerative Minimum Support Price for food grains in the country

श्री इज्यराज सिंह (कोटा): देश के किसान खेती बाड़ी के कार्य करने में जो साधन प्रयोग में ला रहे हैं उनका मूल्य वे ज्यादा दे रहे हैं पहले यूरिया 185 रुपये का मिलता था वह बढ़कर आज 250 से 275 रुपये के लगभग हो गया है एवं डीएपी जो गत वर्ष 550 के करीब मिलता था वह आज 900 से 1000 रुपये के बीच मिल रहा है एवं खाद पर मिलने वाली सब्सिडी भी बंद हो गई । कई राज्यों में बिजली के दाम बढ़ गए और डीजल भी पिछले साल से ज्यादा महंगा हो गया जिसके कारण उनकी सिंचाई लागत भी बढ़ चुकी है । मजदूरी की दर जो गत साल 100 के करीब था आज ये बढ़कर 150 रुपये से 200 रुपये के बीच हो गई है और ट्रांसपोर्ट पर किसान का खर्चा गत साल की अपेक्षा इस साल ज्यादा है । कई राज्यों ने किसानों की लागत बढ़ने से विभिन्न खाद्यान्नों के न्यूनतम समर्थन मूल्य को बढ़ाने का अनुरोध किया है । दूसरी ओर बाजार में जो खाद्यान्न मूल्य है वह न्यूनतम समर्थन मूल्य से बहुत ज्यादा है जिसके कारण किसान अपने खाद्यान्न को व्यापारियों को बेच रहे हैं ।

सरकार से अनुरोध है कि किसानों के खाद्यान्न का न्यूनतम समर्थन मूल्य पैदावार की लागत से ज्यादा घोषित किया जाए जिससे किसान खेती बाड़ी कार्य में रूचि ले सके ।

* Treated as laid on the Table.

(ii) Need to provide financial assistance to the Government of Kerala for setting up of Water Treatment Plants in Mavelikara Municipality Town, Kerala

SHRI KODIKKUNNIL SURESH (MAVELIKKARA): There is a crisis of drinking water in Mavelikara Municipality Town of my constituency in Kerala. The water supplied to the household for drinking and other household purposes is untreated and is supplied from the endpoint of a garbage canal called Kottathodu which falls into the Achenkovil River. Since there is no water treatment plant at Mavelikara, a large number of people numbering about 35,000 are forced to drink this untreated water. The Water is highly unhygienic and contaminated and leads to various diseases. Outbreak of water borne diseases is very common in Mavelikara. Kottahtoudu canal has turned into a common garbage disposal point. This prevents free flow of sewage and rainwater. During incessant rain, the problem becomes more severe. After suffering from this problem for a long time, the residents of Mavelikara resorted to Dharna in the month of October, 2011 to press for their demands.

I, therefore, request the Government to immediately take steps to revamp the water supply system, ensure pure drinking water to the people, and establish a reliable water treatment plant in Mavelikara Municipality Town. Cleaning of the Kottathoudu canal may also be undertaken immediately in order to ensure free flow of sewage and rain water. Financial assistance may please be given to the Kerala Government for execution of this work.

(iii) Need to extend Mahatma Gandhi National Rural Employment Guarantee Scheme to several other items of work

डॉ. राजन सुशान्त (कांगड़ा): महात्मा गांधी राष्ट्रीय रोजगार गारंटी योजना के अंतर्गत निम्न कार्य एवं बदलावों को शामिल किया जाए ।

1. साल के 365 दिनों में कार्य दिवस 100 से बढ़ाकर कम से कम 200 कर दिए जाएं ।
2. बढ़ती महंगाई को ध्यान में रखते हुए दिहाड़ी कम से कम 200 रुपये की जाए ।
3. रोजगार : सामग्री का अनुपात 60:40 के बजाए 40:60 कर दिया जाए ।
4. कार्य सूची में पक्की गलियों के निर्माण, पुली, उंगा निर्माण आदि भी डाले जाएं तथा बाढ़ आदि में बचाव कार्यों के साथ पहाड़ी राज्यों में भूस्खलन व भूमि कटाव से बचाव कार्य भी डाले जाएं ।
5. बंदरों से हो रहे फसलों आदि के भारी नुकसान से किसानों/बागवानों को राहत देने हेतु फसल व फल रक्षक योजना के लिए नियुक्तियों व दिहाड़ी मनरेगा से दी जाए ।
6. बंदरों की भूख मिटाने हेतु फलदार वृक्षों के जंगल व्यापक स्तर पर मनरेगा के अंतर्गत लगाए जाएं ।
7. आवारा पशुओं की समस्या से निपटने हेतु फसल रक्षक मनरेगा के अंतर्गत लगाए जाए तथा इन पशुओं विशेषतः गायों के सही पालन पोषण व सेवा हेतु पशुपालक मनरेगा के अंतर्गत लगाकर एक बहुत बड़ी योजना गोशालाएं खोलने/खरखाव करने तथा सही चारा आदि उपलब्ध करवा कर डेयरी फार्म चलाने हेतु मनरेगा के अंतर्गत प्रावधान करके राज्य सरकारों की भी इसमें हिस्सेदारी डाली जाए ।

**(iv) Need to set up a Science Centre in Jabalpur,
Madhya Pradesh**

श्री राकेश सिंह (जबलपुर): माननीय अध्यक्ष जी, मेरा लोक सभा क्षेत्र जबलपुर पूर्वी मध्य प्रदेश का संभागीय मुख्यालय है। यहां रक्षा उत्पादन की पांच बड़ी इकाईयां - जीसीएफ, जीआईएफ, वीफेजे, ओएफके, तथा 56 आर्मी वर्कशाप होने के साथ-साथ सेना का सप्लाइ डिपो एमईएस, 1 सिगनल्स ट्रेनिंग सेंटर, आर्मी आयुध कोर (कॉलेज ऑफ मेटीरियल मैनेजमेंट) जे. एंड के. तथा जीआरसी के ट्रेनिंग सेंटर स्थित है। इसके अलावा चार विश्वविद्यालय जिनमें रानी दुर्गावती विश्वविद्यालय, कृषि विश्वविद्यालय तथा वेटनरी विश्वविद्यालय है, साथ ही मेडिकल यूनिवर्सिटी की भी घोषणा हो चुकी है। पर्यटन के एक बड़े केन्द्र के रूप में जबलपुर उभर रहा है। इन सभी उपलब्धियों के बाद भी जबलपुर जिसकी पहचान कभी शिक्षा के बड़े केन्द्र के रूप में थी, लेकिन वर्तमान में यहां बच्चों और युवा पीढ़ी को बौद्धिक व व्यवहारिक रूप से विज्ञान के प्रति जागरूक बनाने हेतु कोई विश्वस्तरीय संस्थान नहीं है। मेरी जानकारी के अनुसार नेशनल काउंसिल ऑफ साइंस म्यूजियम द्वारा देश के विभिन्न भागों में साइंस सेंटर की स्थापना का कार्य किया जाता है। इस साइंस सेंटर के साथ तारामंडल (प्लेनेटेरियम) भी स्थापित हो तो उपयोगिता और भी बढ़ जाती है। इसकी स्थापना के लिए जबलपुर उपयुक्त स्थान है। अतः आपके माध्यम से केन्द्र सरकार से मेरा आग्रह है कि जबलपुर में यह साइंस सेंटर खोला जाए ताकि जबलपुर की युवा पीढ़ी को इस कड़ी प्रतिस्पर्धा के युग में विज्ञान की दृष्टि से जागरूक व सक्षम बनाया जा सके।

**(v) Need to provide adequate LPG connections and refills in
Mandar region of Jalore Parliamentary Constituency, Rajasthan**

श्री देवजी एम. पटेल (जालौर): मेरे संसदीय क्षेत्र जालौर स्थित मंडार कस्बे की आबादी का ग्राफ हर वर्ष बढ़ रहा है मगर दो वक्त का भोजन बनाने के लिए लोगों को गैस कनेक्शन भी नहीं मिल रहा है।

कस्बे की कुल आबादी 15 हजार है तथा मतदाताओं की संख्या 9 हजार है। मंडार कस्बे में 6 हजार परिवार हैं। जबकि गैस कनेक्शन सिर्फ 1500 है। पिछले सात वर्षों में कोई भी नया कनेक्शन नहीं दिया गया है। गैस कनेक्शन के अभाव में परिवार ईंधन हेतु लकड़ी व केरासिन पर निर्भर हैं। एक तरफ गैस कनेक्शन नहीं होने तथा दूसरी ओर जंगल में लकड़ी काटने पर रोक होने के कारण आम जनता की परेशानी और बढ़ जाती है।

जिन परिवार के पास गैस कनेक्शन नहीं है उन्हें रसद विभाग द्वारा प्रतिमाह तीन लीटर केरोसिन दिया जाता है। जो एक माह के लिए अपर्याप्त है। तीन लीटर केरोसिन में पांच से सात जनों के परिवार का दो वक्त का भोजन बनाना मुश्किल हो जाता है।

जिनके पास गैस कनेक्शन है उनका जीवन भी आसन नहीं है सिलेंडर खत्म होने पर दूसरा सिलेंडर पाने के लिए लंबी कतार लगती है।

इसलिए पंचायत स्तर पर गैस का वितरण किया जाए। जिससे लोगों को गैस पाने के लिए संघर्ष न करना पड़े।

(vi) Need to interlink Bagmati and Gandak rivers in Bihar

श्रीमती रमा देवी (शिवहर): मेरे संसदीय क्षेत्र के शिवहर जिला में नेपाल से निकलने वाली बागमती नदी के जल प्रवाह से इनरवा से बेलवा तक तीन किलोमीटर क्षेत्र में प्रत्येक साल जून से सितम्बर तक तबाही रहती है जिससे लगभग ढाई लाख क्यूसेक पानी के बहाव के कारण हजारों हैक्टेयर कृषि भूमि बर्बाद होती है तथा शिवहर जिला के मुख्यालय के आसपास पर खतरा बना रहता है। किसान एवं आम जन प्राकृतिक प्रताड़ना से पीड़ित रहते हैं। बागमती नदी प्रत्येक वर्ष बाढ़ के साथ-साथ जल के प्रवाह के साथ बड़े पैमाने पर उक्त क्षेत्र में सिल्ट लेकर आती है जिससे तटबंध की क्षमता घटकर क्षतिग्रस्त हो गई है। यदि रिवर लिंकिंग के तहत बागमती नदी के पुरानी धार को पुर्नजीवित कर गंडक नदी से जोड़ देने पर लगभग एक लाख क्यूसेक पानी रिवर लिंकिंग के जरिए बूढ़ी गंडक नदी में जाने से हजारों हैक्टेयर कृषि भूमि को सिंचाई की सुविधा मिल सकेगी तथा बागमती तटबंध पर दबाव कम होने से बाढ़ की तबाही से बचा जा सकेगा।

सरकार से अनुरोध है कि शिवहर जिला के बागमती नदी के इनरवा से बेलवा तक जल प्रवाह के निस्सरण हेतु रिवर लिंकिंग के तहत कारगर एवं स्थायी कदम उठाया जाये जिससे उक्त इलाके के किसानों को कृषि योग्य भूमि में सिंचाई की सुविधा मिल सके तथा बाढ़ की तबाही से आम जनों को बचाया जा सके।

**(vii) Need to accord the status of Central Agriculture University
to Swami Keshwanand Rajasthan Agriculture University,
Bikaner, Rajasthan**

श्री अर्जुन राम मेघवाल (बीकानेर): बीकानेर राजस्थान के रेगिस्तानी इलाके का हृदय स्थल है और इसी कारण 1987 में मोहनलाल सुखाड़िया कृषि विश्वविद्यालय उदयपुर से विभाजन कर बीकानेर में स्वामी केशवानन्द राजस्थान कृषि विश्वविद्यालय की स्थापना की गयी थी। रेगिस्तानी इलाके की जनता का मूल व्यवसाय कृषि और पशुपालन होता है। इसके मद्देनजर वर्ष 2009 में राजस्थान पशु चिकित्सा एवं पशु विज्ञान विश्वविद्यालय बीकानेर की भी स्थापना की गयी थी। वर्तमान में स्वामी केशवानन्द राजस्थान कृषि विश्वविद्यालय बीकानेर के पास राजस्थान के 21 जिले हैं जहां पर 4 संघटक महाविद्यालय, 6 सम्बद्ध महाविद्यालय, 7 कृषि अनुसंधान केन्द्र, 8 कृषि अनुसंधान उप केन्द्र एवं 14 कृषि विज्ञान केन्द्र राजस्थान के विभिन्न 21 जिलों में स्थापित है। जिनमें कृषि के क्षेत्रों में शिक्षा, अनुसंधान एवं प्रसार का कार्य किया जा रहा है। साथ ही हम आपको यह अवगत करवाना चाहते हैं कि भारतीय कृषि अनुसंधान परिषद, नई दिल्ली द्वारा इस विश्वविद्यालय के अधीनस्थ 7 अतिरिक्त कृषि विज्ञान केन्द्र खोले जाने की स्वीकृति भी प्राप्त हो चुकी है। इसके अतिरिक्त भारतीय कृषि अनुसंधान परिषद, नई दिल्ली द्वारा क्षेत्रीय समिति की बैठक दिनांक 21 से 23 अक्टूबर 2010 को आयोजित हुई थी तथा उक्त बैठक में भी स्वामी केशवानन्द राजस्थान कृषि विश्वविद्यालय बीकानेर के पास उपलब्ध संसाधन तथा अनुसंधान की क्षमता को देखते हुए एवं बीकानेर की भौगोलिक एवं जलवायु स्थिति को मद्देनजर रखते हुए बीकानेर में ही केन्द्रीय कृषि विश्वविद्यालय खोले जाने की अनुशंसा की गयी थी। मैं स्वामी केशवानन्द राजस्थान कृषि विश्वविद्यालय बीकानेर को केन्द्रीय कृषि विश्वविद्यालय का दर्जा दिलवाने की केन्द्रीय कृषि मंत्री से मांग करता हूँ।

(viii) Need to instruct all the banks to sanction education loan to all the students who have secured 60% of marks in their board examination and got admission under management quota for higher studies

SHRIMATI J. HELEN DAVIDSON (KANYAKUMARI): I have been receiving repeated complaints regarding rejection of education loan to meritorious students by all Nationalized and Scheduled Banks in my constituency. After several enquiries with the Branch Managers, Regional Managers and General Managers of these banks, I came to know that as per new guidelines, all Banks do not issue education loan to the students who have secured admission under Management Quota.

As a result, a large number of students in my constituency as well as in the country have been affected. Lakhs of students, who have secured admission under Management Quota and pursuing their higher studies, are unable to continue their studies without bank loans.

Banks like Tamil Nadu Mercantile Bank Ltd. Are not providing the required educational loan to the students who got admission even under counseling quota. The bank issues loan to the students only for tuition fees, and not for exam fees, hostel fees, etc.

I, on behalf of the student community, and for their welfare request your kind self to look into the matter and instruct all Banks to issue education loan to all students securing above 60% of marks in their Board Examination and got admission under Management quota for their higher studies.

**(ix)Need to link Jamshedpur-Badam Pahar and Rupsa-Bangariposi
broad-gauge railway lines to Keonjhar district, Orissa**

श्री यशवंत लागुरी (क्योझार): चक्रधरपुर रेलवे मंडल अंतर्गत जमशेदपुर से बादाम पहाड रेलवे प्रखंड एवं रुपसा से बंगारी पोसी रेलवे प्रखंड ब्राड गैज रेलवे लाइन घाटे में चल रही है रेलवे बोर्ड ने इस रेलवे लाइन को लाभदायक बनाने के लिए इसे वाणिज्यिक रूप से प्रयोग करने हेतु कोई प्रयास नहीं किये हैं जबकि इन दोनों लाइनों के एक हिस्से से अगर क्योझार जिले को जोड़ दिया जाये तो इसको लाभदायक बनाया जा सकता है क्योंकि ऐसा होने पर इसको निर्माणाधीन धमरा पोर्ट्स से हल्दिया पोर्ट्स एवं कोलकत्ता से जोड़ा जा सकता है। क्योझार से दोनों लाइनों को मिला देने से माल ढोने की दूरी कम हो जायेगी और इन दोनों ब्राड गैज लाइनों का उपयोग अच्छे ढंग से हो पायेगा जो वर्तमान समय में नहीं हो पा रहा है। दोनों लाइनों पर अरबों रुपया लगा हुआ है उसका राजस्व भी मिलना शुरू हो जायेगा।

उक्त प्रस्ताव पर गहराई से विचार किया जाये और रेलवे राजस्व की बढ़ोत्तरी के लिए इस प्रस्ताव की जाँच करवाई जाये एवं उपरोक्त रेलवे लाइन को जोड़ा जाये।

(x)Need to accord approval to the proposals of Government of Maharashtra regarding construction of roads under core network scheme of Pradhan Mantri Gram Sadak Yojana

श्री गजानन ध. बाबर (मावल): प्रधान मंत्री ग्राम सड़क योजना के कोर नेटवर्क का कार्य 2000-01 में महाराष्ट्र राज्य में शुरू किया गया था जबकि कोर नेटवर्क की शुरुआत 1972 में रोज़गार गारंटी योजना के तहत सड़कों को जल्दी जोड़ने के लिए किया गया था, लेकिन इसके तहत कुछ ही राज्यों में इस जमीनी कार्य को किया गया मेरा मानना है कि महाराष्ट्र राज्य, प्रधान मंत्री ग्राम सड़क योजना की रोज़गार गारंटी योजना के लिए उपयुक्त राज्य है।

पिछले 2-3 साल से यह देखने में आया है कि महाराष्ट्र राज्य के लिए प्रधान मंत्री ग्राम सड़क योजना के तहत (नयी सड़कों को जोड़ने और उन्नयन) धनराशि आवंटित नहीं की गई है और वर्तमान में सरकार सिर्फ चार विषयों के तहत कार्य कर रही है। 1. भारत निर्माण योजना के चरण एक के तहत अवशिष्ट नई कनेक्टिविटी कवरेज, 2. ऐसी परियोजना जिनको विश्व बैंक और एशियाई विकास बैंक की सहायता मिल रही हो, 3. अति पिछड़े जिलों की पहचान कर नयी बस्तियों को सड़क मार्ग से जोड़ना, 4. सीमावर्ती क्षेत्रों के लिए विशेष सड़क कनेक्टिविटी पैकेज, जबकि कुछ राज्यों में कोर नेटवर्क के तहत इस योजना को चलाया जा रहा है जो कि बाकी राज्यों में ऐसा नहीं है।

मैं सरकार से आग्रह करूंगा कि सरकार अपनी इस निति में बदलाव करे और कोर नेटवर्क के तहत महाराष्ट्र सरकार द्वारा भेजे गए समस्त प्रस्तावों को स्वीकार करे।

**(xi) Need to run Tebhaga Express (Train No. 13161) daily between
Balurghat and Kolkata in West Bengal**

SHRI PRASANTA KUMAR MAJUMDAR (BALURGHAT): From my Parliamentary Constituency Balurghat (West Bengal) to Kolkata, there is only one direct Train namely Tebhaga Express No. 3161 which presently runs 3 days a week. I request that this train be made to run daily and Ganga Rampur railway station under North-East Frontier Railway should be upgraded.

(xii) Need to take measures to bring back from Switzerland the historic wrist watch of Dr. Rajendra Prasad, the first President of the country

श्री ओम प्रकाश यादव (सिवान): देश के प्रथम राष्ट्रपति डॉ० राजेन्द्र प्रसाद की कलाई घड़ी स्विटजरलैंड में नीलाम की जा रही थी जिसके संबंध में मैंने माननीय प्रधानमंत्री और माननीय विदेश मंत्री को पत्र लिखकर हस्तक्षेप करने का अनुरोध किया था। सरकार द्वारा की गयी सामायिक कार्रवाई के कारण उक्त घड़ी की नीलामी रोक दी गयी है जिसके लिए मैं सरकार को धन्यवाद देता हूँ। मैं सरकार से अनुरोध करता हूँ कि डॉ० राजेन्द्र प्रसाद की उक्त घड़ी को स्विटजरलैंड से स्वदेश वापस लाने के लिए यथाशीघ्र ठोस कदम उठाया जाना चाहिए। इससे पूरे देश और विशेषकर मेरे संसदीय निर्वाचन क्षेत्र सिवान, जो डॉ० राजेन्द्र प्रसाद की जन्मभूमि है, के बीस लाख लोगों की भावनाएँ जुड़ी हुई हैं।

... (व्यवधान)

उपाध्यक्ष महोदय : आप लोग बैठ जाइए।

... (व्यवधान)

उपाध्यक्ष महोदय : आप लोग अपने-अपने स्थान पर जाइए। आप लोग बैठिए, हाउस चलने दीजिए।

... (व्यवधान)

12.02 ½ hrs

At this stage, Dr. Kakoli Ghosh Dastidar and some other hon. Members came and stood on the floor near the Table

... (Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet tomorrow, the 2nd December, 2011 at 11 a.m.

12.03 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, December 2, 2011/Agrahayana 11, 1933 (Saka).
